

12.00 hrs.

MR. SPEAKER: Shri A. P. Sharma.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष जी, मुझे कुछ कहना है ।

अध्यक्ष महोदय : कभी तो छोड़ दिया करो ।

श्री रामावतार शास्त्री : उड़ीसा में फॉर्मिन कंडिशन है ।

अध्यक्ष महोदय : उस के लिए लिख कर दे दीजिए ।

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF CHIEF COMMISSIONER OF RAILWAY SAFETY FOR 1980-81 AND STATEMENT FOR DELAY ENDS.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety on the working of the Commission of Railway Safety for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above report.

[Placed in Library. See No. LT-3996/82]

REVIEW ON AND ANNUAL REPORT OF MISHRA DHATU NIGAM LTD., HYDERABAD FOR 1980-81.

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(1) Statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1980-81.

(2) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3997/82].

REVIEW ON AND ANNUAL REPORT OF INSTITUTE FOR DEFENCE STUDIES AND ANALYSES, NEW DELHI FOR 1980-81 AND COAST GUARD NAVIKA (DOMESTIC BRANCH) RECRUITMENT RULES, 1982

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Defence Studies and Analyses, New Delhi for the year 1980-81. [Placed in Library. See No. LT-3998/82].

(2) A copy of the Coast Guard Naviks (Domestic Branch) Recruitment Rules, 1982 (Hindi and English versions) published in Notifications No. S.R.O. 75 in Gazette of India dated the 27th March, 1982 under sub-section (2) of section 123 of the Coast Guard Act, 1978. [Placed in Library. See No. LT-3999/82].